

[Shri D.P. Yadava]

No. K/SH/3383/PRF-1069/73395-K
in Gujarat Government Gazette
dated the 30th September, 1971.
[Placed in Library See No. LT-
1319/71].

10.03 hrs

**SALARIES AND ALLOWANCES
OF MEMBER OF PARLIA-
MENT (AMENDMENT)
BILL***

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR :
I beg to move for leave to introduce
a Bill further to amend the Salaries
and Allowance of Members of Parliament
Act, 1954.

MR SPEAKER : The question is :-

"That leave be granted to introduce a
Bill further to amend the Salaries and
Allowances of Members of Parliament
Act, 1954."

The motion was adopted

SHRI RAJ BAHADUR : I introduce**
the Bill.

10.04 hrs

**NEWSPAPERS (PRICE CONTROL)
BILL***

THE MINISTER OF STATE IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRIMATI NANDINI
SATPATAY) : I beg to move for leave
to introduce a Bill to provide for the
control, in the interests of the general
public, of the prices of newspapers with a
view to ensuring that newspapers continue
to function, in the prevailing conditions, as

effective mass communication media and
for securing their availability at fair
prices.

MR. SPAKER : The question is :

"That leave be granted to introduce a
Bill to provide for the control, in
the interests of the general public,
of the prices of newspapers with a view
to ensuring that newspapers continue to
function, in the prevailing conditions,
as effective mass communication media
and for securing their availability at fair
prices."

The motion was adopted

SHRIMATI NANDINI SATPATHY :
I introduce the Bill.

10.05 hrs

**PREVENTION OF INSULTS TO
NATIONAL HONOUR BILL**

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
K. C. PANT) : On behalf of Shri F. H.
Mohsin, I beg to move :

"That the following amendment made by
Rajya Sabha in the Bill to prevent insults
to national honour, be taken into consi-
derations" :-

'Clause 2

That at page 2, lines 5-6, the words
'without exciting or attempting to excite
hatred, contempt or disaffection towards
the Government' be *deleted*."

This is a simple amendment. I do not
think I need say much on it.

MR. SPEAKER : The question is :

"That the following amendment made
by Rajya Sabha in the Bill to prevent
insults to national honour, be taken

*Published in Gazette of India Extraordinary, Part II, section 2, dated 20-12-71.

**Introduced with the recommendation of the President.